

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:794
ANSWERED ON:29.07.2010
VACANT RAILWAY LAND
Saroj Shri Tufani

Will the Minister of RAILWAYS be pleased to state:

- (a) the total area of land owned by the Railways as on date;
- (b) whether this land is being used by the Railways;
- (c) if so, the details thereof;
- (d) if not, the area of land lying vacant presently;
- (e) whether there is large scale encroachment on the railway land spread all over the country;
- (f) if so, the details thereof, State-wise;
- (g) whether the Railway Board had decided in 2000 to set up a separate land management cell at the zonal and divisional level; and
- (h) if so, the number of cells set up so far at the zonal and divisional level?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) to (d): Indian Railways have approximately 10.65 lakh acre of land. About 90% of this land is under Railway's operational and allied usages. The land which is presently vacant measures approximately 1.13 lakh acre and is generally required for railway's own developmental works for setting up infrastructure projects, doubling, gauge conversion, yard remodeling, traffic facility works, freight corridors and for servicing of track, etc. Railway land not required by railways for its immediate future operational needs is also utilized for commercial development, wherever feasible, for generation of additional financial resources for railway projects.

(e) & (f): At present, approximately 0.23% of Railway land measuring 2458 acre is under encroachments. State-wise details are however, not maintained.

(g): Yes, Madam.

(h): Land management cells have been set up at Divisional and Zonal Headquarters of all Zonal Railways.